[जी कैसंबराव वॉडवे]

इन्साफ देने के लिए बक्त क्यो नहीं मिलता है ? सेन्ट्रफ शवर्गमेंड फड़ती है कि दोनो स्टेट्स एक हो बाथे, तब यह मसला हल करेंगे । प्रचर दोनी गवर्नमेट्स एक न हो तो क्या इन्साफ नहीं मिलेना ? क्या बे नुलाम हैं, जानवर है, उनको धभी भी हिटेन्सन ने रखा जा रहा है, ज्यादती की जा रही है। ये नाइसाफी क्यो ? प्रभी इनकी कितनी कुर्वानी चाहिये ?

मभी हाल मे जनता पार्टी के सदर साहब महाराष्ट्र गये थ--चन्द्रशेखर साहब --- उन्होने कोल्हापूर मे फरमाया कि यह छोटा-सा मसला है। क्या लेके बैठे हो? ध्रगर उनका कहना सही है तो मुझे बडे धफसोस के साथ कहना पडता है कि दिल्ली को हमेशा दूसरा के मसले छाटे लगते है। दिल्ली का मसला बडा भौर दूसरा का छोटा । ग्रजब इसाफ है । मै ग्रापसे गुजारिश करना चाहता साथ नाइन्साफी मत कीजिये घौर उन 12 लाख मराठी स्पीकिंग एरियाज के लोगा के साथ इन्साफ कीजिये।

(IV) GRANT OF FESTIVAL ADVANCE POR ONAM' TO CENTRAL GOVERNMENT LM-PLOYEES IN KERALA

SHRI VAYALAR RAVI (Chirayinkii) Sir, with your permiss n, m y I draw the attention of the House and f the Hon Minister to an imp reant problem regard-ing Kerala? There are about 40,000 Central G vernment employees in Kerala where the festival f Onam is celebrated It is an important festival which all sections of the people celebrate. The Kerala G vernment pives a Festival Advance to its empl yeer to celebrate this festival but it is either not given to the Central Government employees (r, if given, the quantum is less. I would there re appeal to the Central Govern-ment and the Finance Minister, since Onam is now at the do rstrp, to issue m tructi ns as early as possible to all the concerned authorities in Keral, including the P & T and Communications
Department to issue Festival Advance to their empl yees to celebrate Onam

Otherwise, there will be a discrimination against them, as against the State Ge-

Rule 377

In this connection, I may add that as Mr Bhattacharya has mentioned, Kerala is also in the grip of agitation by we rkers and Government emple yees because they are not given bonus. An all-Party delegation has been entrusted, by the Kerala Legislature, with the job of coming over here and meeting the Labour Minister and the Home Minister and the Finance Mini ter in regard to the bonus issue, but I am a raid they have n t been given any time \ far All per ies are represented by the delegation including the Janata Party, Maxiet Party and others

MR DEPUTY SPEAKER please conclude now, Mr Qureshi

(VII) REPORTED DILAPIDATED CONDITION OF THE CRAVE OF LATE PRESIDENT SHRI FAKHRUDDIN ALI AHMED

SHRI MOHD SHAFI QURESHI (Anantrag) I would like to draw the attents in f the Hon Mins ter atteng here and r q est them to convey my teel ing and th feeling i the House to he Prim Mi i ter in icg rd to the following matter Ju t or Parliame t Street lies the grave of the late President Fakhr Parliamci t Street uddin Ali Ahmed If you see the conditi nefthe grave today, it is in a dilapidated c ndition I was really pained to see on last Friday that the entire grave is now sinking It is a 'kutcha' grave and it was then decided by the Government this they will erect n t a very expensive but r modest m nument there to protect his grave It is just acres Parliament Street and it I oks odd to see the grave of the late P esident in such a dilapidated c ndition I would therefore suggest that the Government should take some action in this regard

(1111) REPORTED POOR QUALITY OF COTTON SEEDS SUPPLIED TO FARMERS IN GUJARAT RESULTING IN LOSS OF COTTON CROP

SHRI ANANT DAVE (Kutch) I would like to draw the attenti n of the House to the problem of the farmers m the Gujarat State Due to poor cotton seeds being supplied to the farmers this year. though there has been a season of good rains all over the State, the farmers are not able to raise their crop of cotton. These farmers who produce e ton are facing a bad situation. They have been put to a loss of lakhs of rupees due to these poor quality seeds. Gujarat produces a huge crop of c tton every year